

State to State, community to commodity and year to year.

(b) The steps being taken to increase foodgrains production are expansion of area under irrigation, increased distribution of quality seeds, larger and efficient use of fertilisers, adequate plant protection measures, soil and water conservation, improved dryland farming practices, transfer of technology through Training and Visit system, intensification of research and adoption of appropriate pricing policies. Efforts are also being made to reduce regional imbalance on the production and yield of foodgrains.

(c) Yes, Sir.

Soft Credit by France for Purchase of Specialised Fishing Vessels

2054. SHRI CHHITTUBHAI GAMIT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact France has offered a soft credit worth 80 million francs for the purchase of two specialised fishing vessels by India so that the vast potential of fish in the country could be exploited ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) During the Indo-French Government negotiation held in February, 1984 on the financial protocol, it was decided that 40 million French Francs could be utilised for the purchase of tuna vessels by India provided French firms are awarded the contract. The above amount may be adjusted by mutual agreement to the precise final amount of the contract.

Proposal for The Formation of Amortgage Insurance Corporation for Housing societies

2055. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of WORK AND HOUSING be pleased to state :

(a) whether there is any proposal for the formation of a Mortgage Insurance Corporation for Housing Societies ; and

(b) if so, the details there of and the action taken thereon ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS OF WORKS AND HOUSING (SHRI MALLIKARJUN) : (a) and (b) A Study on Housing Finance System in India has been assigned to the National Institute of Public Finance and Policy. One of the terms of reference of the study is assessing the possibility of introducing mortgage insurance in the housing sector. The study is yet to be completed.

Fixation of Prices of Paddy and Cotton

2056. SHRI N. K. SHEJWALKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the support price suggested by Agriculture Prices Commission for paddy and cotton ; and

(b) whether it is in conformity with the price index of other consumer goods if not, the reason for not fixing the price of paddy on the basis of its production cost and other relevant factors ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Agricultural Prices

Commission (APC) recommended a procurement price of Rs. 137/-per quintal for varieties of paddy in the 'common' group for the 1984-85 marketing season and the same has been accepted by the Government As regards cotton, the price recommended by the APC is still under consideration.

(b) While recommending the price policy for paddy for 1984-85 season, the Commission has kept in view the emerging supply and demand situation, trends in input prices, cost of production, relative price structure of competing crops changes in the terms of trade between the agricultural and non-agricultural sectors and the need for stepping up the rice production and maximisation of its procurement.

Growth Rate of Agricultural Production

2057. SHRI AJIT BAG : Will the Minister of AGRICULTURE be pleased to state :

(a) the compound growth rate of agricultural and food-grains production in percentage terms, year-wise from 1980-81 to 1983-84 ; and

(a) whether the target set in the Sixth Five Year Plan will be realised ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) A Statement giving year-wise long term compound growth rates during 1980-81 to 1983-84 with 1967-68 as the base year in respect of major agricultural crops is attached.

(b) It is too early to assess the likely levels of production of different crops during 1984-85, the terminal year of the Sixth Plan, at present.

Statement

All India Compound Growth Rates of Production

(In per cent per annum)

Crops	During 1967-68 to			
	1980-81	1981-82	1982-83	1983-84 (Provisional)
1	2	3	4	5
Rice	2.20	2.31	1.99	2.23
Wheat	5.65	5.59	5.67	5.75
Coarse Cereals	0.62	0.78	0.61	0.88
Total Cereals	2.69	2.77	2.63	2.84
Total Pulses	-0.28	-0.16	0.01	0.31
Total Foodgrains	2.39	2.47	2.36	2.59
Sugarcane	2.53	2.88	3.11	3.02

1	2	3	4	5
7 Oilseeds*	1.48	0.92	1.55	1.88
Cotton	2.82	2.67	2.62	2.21
Jute & Mesta	2.42	2.53	2.21	2.00
Total Non-foodgrains	2.34	2.51	2.54	2.49
All crops	2.37	2.48	2.42	2.56

*— 7 oilseeds include groundnut, sesamum, castorseed, rapeseed & mustard, linseed safflower and nigerseed.

विषय : बिहार में यूरिया की कमी के कारण कृषि उत्पादन की हानि

2058. श्री रामावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले वर्ष खरीफ मौसम के दौरान बिहार में यूरिया उर्वरक की कमी थी, जिसके परिणाम-स्वरूप फसलों का उत्पादन प्रतिकूल रूप से प्रभावित हुआ था ;

(ख) यदि हां, तो क्या सरकार ने इस वर्ष बिहार में खरीफ की फसलों के लिए यूरिया उर्वरकों का पर्याप्त भंडार उपलब्ध कराया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) पिछले खरीफ के मौसम के दौरान बिहार में यूरिया की कुल उपलब्धता पर्याप्त थी।

(ख) बिहार में उर्वरकों की उपलब्धता की स्थिति पर नजर रखकर राज्य में उर्वरकों की पर्याप्त मात्रा सुनिश्चित करने के लिए कदम उठाये गये हैं।

सामान्य पूल में टाइप-III सरकारी क्वार्टरों का आवंटन

2059. श्री उमाकांत मिश्र : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) सामान्य पूल में टाइप-III के सरकारी क्वार्टरों का आवंटन किस प्राथमिकता तारीख तक हो चुका है ;

(ख) क्या 1969-82 की प्राथमिकता वाले कर्मचारियों की अभी तक सरकारी क्वार्टर एलाट नहीं किए गए हैं ;

(ग) इन कर्मचारियों को सरकारी क्वार्टरों के आवंटन से वंचित रखने के क्या कारण हैं ; और

(घ) उन्हें क्वार्टर कब तक अलाट किए जायेंगे ;

निर्माण और आवास मंत्रालय में उप मंत्री (श्री मोहम्मद उस्मान आरिफ) :

(क) दिल्ली में सामान्य पूल में 31.12.63

(ख) जिन कर्मचारियों ने सामान्य पूल में टाइप-सी (टाइप-III) क्वार्टरों के आबंटन के लिए आवेदन किया था उन्हें वास का आबंटन कर दिया गया है।

(ग) और (घ) प्रश्न ही नहीं उठता।

Fresh Legislation for Allotment of Land to the Landless

2060. PROF. NARAIN CHAND PARASHAR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3601 on 19 March, 1984, regarding legal lacuna in granting stay orders to the allotment of land to the landless and state :

(a) whether Government contemplate any fresh legislation so as to make the allotment of land to the landless entirely beyond the purview of civil courts in order to give relief to the allottees so that they may remain untouched by any attempt of the landlords/affected parties who aimed at depriving them of their due ;

(b) if so, the nature of fresh legislation contemplated in this regard ; and

(c) if not, whether Government would ensure that the allottees are not dragged to courts and take the entire burden of litigation upon it self ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) to (c) Land is a state subject under list II of the Seventh Schedule to the Constitution. Legislation on this subject is enacted by the State Legislatures. Within the ambit of the Constitutional provisions, the State laws provide for many safeguards against allottees of land being

deprived of their land by landlords and others. At the time of allotment, land is generally unencumbered by any litigation. Interested parties are known to have from time to time involved allottees in litigation after such allotment. Some States have provided for restoring allottees back to the possession of their land as and when they are displaced by interested parties. The Government of India has recommended adoption of such provision in the laws of all states where ceiling surplus land is distributed.

Furnishing of Asian Games Village

2061. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of SPORTS be pleased to state :

(a) whether furnishings worth Rs. 37 lakhs remained unutilised at the Asian Games Village complex and on physical verification furniture and furnishing worth more than Rs. 18 lakhs were found missing ; and

(b) where are these at present ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) and (b) Facts are being ascertained from the concerned authorities.

Works in Foreign Countries by N.B.C.C.

2062. SHRI CHINTAMANI JENA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of the works in foreign countries which are being done by NBCC ;

(b) the number of Indians working in these projects ;

(c) the particulars of the agency through which labour is being sent abroad for the NBCC projects ; and

(d) the number and details of the projects completed by NBCC in foreign